

## Government of India / भारत सरकार

# Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली
VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर
रोड, नई दिल्ली
(DES - V SECTION)

### MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/May/202324/5

Please Note

I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in

**DATED:** 23/05/2023

- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/May/202324/5 dated 23/05/2023 of Norms Committee - V for the year 2023-24 was held on 23/05/2023 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL, Deputy Director	DGFT(HQ)
3	Shaish Kumar, Technical Consultant	DGFT
4	Kuldeep Singh	Ministry of MSME
5	JD GIRI,Technical Consultant	Nominee, AEPC
6	Dr. R. A. lal,Technical Consultant	DGFT

### **Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000442AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

<b>Details of Export List</b>	Qty.	Details of import item	Qty. Recommended
Boys Jacket With Hood (Style No.302026)	18860 (NOS.)	100% Polyester PU Coated Dyed Woven Fabric	23952.2 (SQM)
Made of 1.27 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 And 0.35 SQM of	,	GSM 140	
100% Polyester PU Coated Dyed Woven Fabric GSM 140		100% Polyester PU Coated Dyed Woven Fabric	6601 (SQM)
		GSM 140	/

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/May/202324/5
Case Status	Case Approved

Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000444AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Boys Jacket (Style No.232J1196) Made of 90% Polyester 10% Elastane Dyed Knitted Fabric GSM 395	1730 (NOS.)	90% Polyester 10% Elastane Dyed Knitted Fabric GSM 395	3027.5 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	3 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000445AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt (Full Sleeve) (Style No.13301869) Made of 28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246	4605 (NOS.)	28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246	14505.75 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000523AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Jacket With Hood	3820	100% Polyester PU Coated Dyed	3629
(Style No.302026) Made of 0.95	(NOS.)	Woven Fabric	(SQM)
SQM of 100% Polyester PU Coated		GSM 140	
Dyed Woven Fabric GSM 140 And			
0.24 SQM of 100% Polyester PU			
Coated Dyed Woven Fabric GSM		100% Polyester PU Coated Dyed	916.8
140		Woven Fabric	(SQM)
		GSM 140	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000524AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty.
------------------------	------	------------------------	------

			Recommended
Ladies Jacket (Style No.105492) Made of 100% Cotton Denim Woven Fabric GSM 296	1935 (NOS.)	100% Cotton Denim Woven Fabric GSM 296 (98060000 PAKISTAN ORIGIN)	4527.9 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000587AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Trouser (Style No.730779) Made of 73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339	6925 (NOS.)	73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339 (98060000 PAKISTAN ORIGIN)	8656.250 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000611AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Boys Trouser (Style No.543034) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	31375 (NOS.)	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	51455 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be

physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000612AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Trouser (Style No. 730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	29720 (NOS.)	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387	43094 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	9 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000704AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 09.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Gents Jacket (Style NO.103825) Made of 100% Cotton Dyed Woven Fabric GSM 407	2740 (NOS.)	100% Cotton Dyed Woven Fabric GSM 407	8768 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	10 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023

HQ File Number	HQRNORM APPLY 00000854AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 15.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Girls Outerwear, Made Of 47pct Wool,	5000 (NOS.)	47pct Wool, 36 Pct Polyester, 7pct	10891
36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430		Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430	(SQM)

STYLE No: D15146

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000855AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 15.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other

relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Leather Puffer Sleeve Less Vest Jacket	75000 (NOS.)	Faux leather, Face: 100PCT Polyurethane, Back: 100 PCT Viscose	154936
(Women) Made Of Faux Leather, Face 100pct Polyurethane, Back 100pct Viscose Fabric,		woven fabric, width 55 inches, GSM 355	(SQM)
STYLE No : 344J2607		100PCT Polyester 290T Tafetta	78724
		Lining Fabric, Width 58 Inches, GSM 63	(SQM)
		100PCT Polyester 210T Tafetta	218218
		Lining Fabric, Width 58 Inches GSM 45	(SQM)
		100PCT Polyester Fleece Knitted	24432
		Fabric, 57 Inches, GSM 147	(SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	12 / NC/5/MEET/May/202324/5			
Case Status	Case Deferred			
Party Name	PRIME STAR FASHIONS			
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023			
HQ File Number	018405000286AM20			
RA File Number	322404000058 AM20			
Licence No and Date	3210079141/10/10/2019			
Norms Committee Decision:				

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

- 1. CAD/Lay-Marker mentioning import/export serial no
- 2. Coloured Image with marking of each input.
- 3. Measurement chart.
- 4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	13 / NC/5/MEET/May/202324/5
Case Status	Case Approved
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023
HQ File Number	HQRNORM APPLY 00000850AM23
RA File Number	02AX04000075 AM23
Licence No and Date	0211002415/18/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No	Details of Export List	Qty	S.No	Details of import item	Qty Recommended
1	JACKET GENEVE M, BLACK APPEAR 4004	1075 (NOS.)	1	300D polyester oxford with white film 5000/5000, 210 GSM (+/-10%) BLACK, 58"	3.09 Sq. Mtr/Pc
			2	100% polyester, 210T BLACK 58 GSM ( + / - 10%) 58"	2.5 Sq. Mtr/Pc
			3	320D Nylon Taslan ( Grey ) 130 GSM ( + / - 10%) 58"	0.095 Sq. Mtr/Pc
			4	100% polyester knit ( Spandex ) 178 GSM ( + / - 10%) Black 60"	0.167 Sq. Mtr/Pc
			5	Button	Net to Net

		15mm Spring Snap	
	6	Nylon tape	0.3 Mtr/Pc
		20mm Black with reflective in weave in centre	
	7	Plastic Adjuster 1	Net to Net
		Black	
	8	Plastic Ring	Net to Net
		Black	
	9	Plastic Stopper	Net to Net
		Black	
	10	Rebet	Net to Net
		Black 10mm	
	11	Puller	Net to Net
		Rubber with logo	
	12	Label	Net to Net
		PVC with LOGO	
2 JACKET GENEVE M, NAVY 433 (NOS.) APPEAR 4004	13	300D polyester oxford with white film 5000/5000, 210 GSM, ( +/- 10%) NAVY,58"	3.087 Sq. Mtr/Pc
	14	100% polyester, 210T	2.5 Sq. Mtr/Pc
		58 GSM ( +/- 10%) ,58"NAVY	
	15	320D Nylon Taslan ( Grey )	0.095 Sq. Mtr/Pc
		130 GSM ( +/- 10%) 58"	•
	16	100% polyester knit ( Spandex )	0.167 Sq. Mtr/Pc
		178 GSM ( +/- 10%)Black, 60"	1

	31	Button	Net to Net
		15mm Spring Snap	
	32	Nylon tape	0.3 Mtr/Pc
		20mm Black with reflective in weave in centre	
	33	Plastic Adjuster 1 Black	Net to Net
	35	Plastic Ring Black	Net to Net
	36	Plastic Stopper Black	Net to Net
	37	Rebet	Net to Net
		Black 10 mm	
	38	Puller	Net to Net
		Rubber with logo	
	39	Flag label	Net to Net
		PVC transparent	
3 JACKET AUSTIN M	960 (NOS.) 17	MH296: 100% polyester 600Dx600D/72T,	2.32 Sq. Mtr/Pc
BLACK, APPEAR 4102		P/D+W/R+PU3K (B/W) milky, 233 gsm (+/- 10%),BLACK	
	18	MH296: 100% polyester 600Dx600D/72T, /D+W/R +PU3K (B/W) milky, 233 gsm	0.118 Sq. Mtr/Pc
		( +/- 10%), GREY, 58"	
	19	MH300: 100% polyester 900Dx900D/60T, P/D+ W/R+PU10 milky, 300 gsm	1.06 Sq. Mtr/Pc
		( +/- 10%), 58"	
	20	100% polyester, 210T, 58 GSM (	2.62 Sq. Mtr/Pc

				+/- 10%) ,58"BLACK	
			21	Triacetate, brushed tricot	0.228
				BLACK	Sq. Mtr/Pc
			22	100% polyester knit (Spandex ) 178 GSM ( +/- 10%) Black 60"	0.167 Sq. Mtr/Pc
			34	Plastic Adjuster 2 Black	Net to Net
			40	Button	Net to Net
				15mm Ring Snap	
			41	Nylon tape	0.3 Mtr/Pc
				20mm Black with reflective in weave in canter	
			43	Plastic Adjuster 2	Net to Net
				Black	
			44	Plastic Ring	Net to Net
				Black	
			46	Rebet	Net to Net
				Black 10mm	
			47	Puller	Net to Net
				Rubber with logo	
			48	Flag label	Net to Net
				PVC transparent	
			49	Piping	3.65 Mtr/Pc
				Reflective	
4	JACKET SHANGHAI M	85	23	300D polyester oxford with	3.072 Sq. Mtr/Pc

	0100		11. (1) 7000/7000 715	
NAVY, APPEAR 4002	(NOS.)		white film, 5000/5000, 210 GSM (+/- 10%), NAVY, 58"	
		24	100% polyester, 210T, 58 GSM ( +/- 10%) ,58" NAVY	0.882 Sq. Mtr/Pc
		25	320D Nylon Taslan ( Grey ) 130 GSM ( +/- 10%) 58"	0.96 Sq. Mtr/Pc
		26	100% polyester knit (Spandex) 178 GSM ( +/- 10%)	0.166 Sq. Mtr/Pc
			Black, 60"	
		50	Button	Net to Net
			15mm Spring Snap	
		51	Nylon tape	0.3 Mtr/Pc
			20mm Black with reflective in weave in centre	
		52	Plastic Adjuster 1	Net to Net
			Black	
		53	Plastic Ring	Net to Net
			Black	
		54	Plastic Stopper	Net to Net
			Black	
		55	Rebet	Net to Net
			Black 10mm	
		56	Puller	Net to Net
			Rubber with logo	
		57	Flag label	Net to Net
			PVC transparent	

			58	Zipper ( Front )	Net to Net
				CFC no.5 Open end, Single thumb puller YKK	
5	JACKET SHANGHAI M BLACK, APPEAR 4002	216 (NOS.)	27	300D polyester oxford with white film, 5000/5000, 210 gsm ( +/- 10%), BLACK 58"	3.072 Sq. Mtr/Pc
				( ==================================	
			28	100% polyester, 210T, 58 GSM ( +/- 10%) ,58"BLACK	0.882 Sq. Mtr/Pc
			29	320D Nylon Taslan ( Grey ) 130 GSM ( +/- 10%) 58"	0.97 Sq. Mtr/Pc
			30	100% polyester knit (Spandex )178 GSM (+/- 10%) Black, 60"	0.143 Sq. Mtr/Pc
			59	Button	Net to Net
				15mm Spring Snap	
			60	Nylon tape	0.3 Mtr/Pc
				20mm Black with reflective in weave in centre	
			61	Plastic Adjuster 1	Net to Net
				Black	
			62	Plastic Ring	Net to Net
				Black	
			63	Plastic Stopper	Net to Net
				Black	
			64	Rebet	Net to Net
				Black 10mm	
			65	Puller	Net to Net

	Rubber with logo	
66	Flag label	Net to Net
	PVC transparent	
67	Zipper ( Front )	Net to Net
	CFC no.5 Open end, Single thumb puller YKK	
Trime and appropriate and allowed by UNTst to NIst!! It said with		
Trims and accessories are allowed on "Net to Net" basis with accountibity in quantity and quality.		
RA concerned may take necessary action subject to compliance of other usual conditions.		